

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha**

UNSTARRED QUESTION NO. : 544

(TO BE ANSWERED ON THE 28th November 2024)

UDAN SCHEME FOR BIHAR AND JHARKHAND

544. SHRI CHANDRA PRAKASH CHOUDHARY

SHRI AJAY KUMAR MANDAL

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) the details of the airports identified/being developed in Bihar and Jharkhand under the UDAN Scheme;

(b) the details of names of the cities/districts proposed to be covered under the said scheme during the current year, district-wise;

(c) whether it is true that flight operations have not been commenced even after the receipt of bids for air route in various districts of Bihar and Jharkhand under UDAN 5.2; and

(d) if so, the reasons therefor, district-wise?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a): Darbhanga airport in the State of Bihar was developed during the second round of bidding under the Ude Desh Ka Aam Nagrik (UDAN) Scheme. Routes connecting Darbhanga to Mumbai, Delhi and Bengaluru were commenced by Spicejet on 08.11.2020.

Bokaro, Dumka, Jamshedpur, Hazaribagh, Deoghar and Daltonganj in the State of Jharkhand have been identified for development under UDAN Scheme. Out of these Jamshedpur and Deoghar airports have already been operationalised. Development works at Bokaro and Dumka airports have been completed. The development of Hazaribagh airstrip could not be undertaken due to land

constraints. The State Government has been requested to provide consent and confirmation with respect to the availability of land for development of Daltonganj airport. ;

(b): The completion and operationalisation of an airport identified for development under UDAN scheme is dependent on various factors including land availability, technical and operational constraints, compliance of regulations for licensing, aircraft and other issues of airline operators etc. The list of cities/districts planned for operationalisation under RCS-UDAN during 2024-25 are at Annexure. ;

(c) & (d): Bids have been received for small aircraft operations (less than 20-seaters) at the airports ,namely, Birpur, Saharsa, Bhagalpur, Munger, Muzaffarpur, Valmiki Nagar, Motihari, Raxaul, Madhubani and Chhapra in the State of Bihar under UDAN 5.2. Government of Bihar has been requested to provide consent and confirmation with respect to the availability of land for development of these airports. ;

During UDAN 5.2 round of bidding for Small aircraft operations, bids have been received connecting Dhanbad airport in the State of Jharkhand. State Government of Jharkhand was requested to provide their consent and confirmation regarding the availability of land for the operation of small aircraft (2B) and for future expansion to category 3C. The State Government has, however, not given their consent to develop Dhanbad airport due to land constraints.

Annexure**Airports planned for operationalisation in 2024-25 under RCS-UDAN**

Sl. No.	State Name	Airport
1.	Andaman & Nicobar(UT)	Shibpur
2.	Chhattisgarh	Ambikapur
3.	Haryana	Ambala
4.	Madhya Pradesh	Rewa
5.	Madhya Pradesh	Datia
6.	Maharashtra	Sholapur
7.	Maharashtra	Amravati
8.	Tamil Nadu	Neyveli
9.	Tamil Nadu	Vellore
10.	Uttar Pradesh	Saharanpur (Sarsawa)
11.	Himachal Pradesh	Baddi(Kasauli) Heliport
12.	Himachal Pradesh	Shimla (Sanjoli) Heliport